

DIVISION BENCH
COURT - I

P-101

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/47(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH APRIL 2024

IN THE MATTER OF	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED VS GOURI PRASAD GOENKA
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Mr. Soorjya Ganguli, Adv. : For Respondent
Ms. Kiran Sharma, Adv.

Mr. Arun Kumar Gupta, RP

ORDER

1. Ld. Counsel for the parties present.
2. Ld. Counsel for RP seeks one week's time to file an IA for placing on record its report. Let the same be done within ten days.
3. Post this matter thereafter on **15/5/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**